

Shri B. S. Murthy: My question was whether discussions will be carried on at the ministerial level, so that all the other items of dispute will easily be resolved?

Mr. Speaker: These are government to government negotiations.

Shri T. K. Chaudhuri: May I know whether the hon. Minister has any information as to the reports published in the press that the Ceylon Government are proposing an amendment of the Citizenship Act in favour of the Indians?

The Prime Minister (Shri Jawaharlal Nehru): So far as we know there is some such proposal, but we do not know what the contents of that proposal are.

Shri A. M. Thomas: May I know whether it is to make it in accordance with the arrangement that has been come to between the Prime Minister of India and the late Prime Minister of Ceylon?

Shri Jawaharlal Nehru: The hon. Member refers to something which happened four years ago.

Shri A. M. Thomas: That is to say, the amendments that are now sought to be proposed.....

Mr. Speaker: The hon. Prime Minister has stated that he does not know the contents of what is coming.

Shri Jawaharlal Nehru: I cannot say, but so far as we are concerned, we hope it will be fully in accordance with all those arrangements and agreements.

EXAMINATION OF FILMS

*21. **Prof. Agarwal:** Will the Minister of Information and Broadcasting be pleased to state whether any instructions have been issued to the Board of Film Censors for being more strict in examining and sanctioning films for public exhibition?

The Minister of Information and Broadcasting (Dr. Keskar): A directive has been issued to the Examining Committees of the Central Board of Film Censors. Besides laying down the general principles for determining whether a film is or is not suitable for public exhibition it specifies what themes and scenes should not be considered suitable.

Shri C. S. Bhatt: May I know whether there are members on the Board of Film Censors, who actually produce the films in India, and if so, how many?

Dr. Keskar: There is at present only one member who is a producer, on the Central Board of Film Censors.

Shri Nambiar: May I know whether party-politics is also introduced in censoring the films?

Mr. Speaker: Order, order.

Shri T. K. Chaudhuri: Has the attention of Government been drawn to the large volume of public complaint recently voiced in Bengal about the deletion of a portion of a film where a mother was kissing her child, the film depicting the famous novel of Sarat Chandra Chatterjee, *Bindur Chhele*, meaning 'Son of Bindu'?

Dr. Keskar: I am not aware of the particular complaint referred to by the hon. Member. If he would be good enough to bring it to my notice, I will certainly look into it.

The Minister of Revenue and Expenditure (Shri Tyagi): Mothers can always kiss their children.

PETROLEUM IMPORT FROM PERSIA

*22. **Shri M. S. Gurupadaswamy:** (a) Will the Minister of Works, Housing and Supply be pleased to state whether Government have resumed their import of petroleum from Persia?

(b) If not, what are the impediments now for such import?

The Deputy Minister of Works, Housing and Supply (Shri Buragohain): (a) Government have never been importing petroleum directly on their own account from Persia or any other country. Import is made only by the oil companies. The question of resuming imports by Government does not therefore arise.

(b) In view of the answer I have given to (a), this does not arise.

Shri M. S. Gurupadaswamy: May I know whether a few days ago, Government of India has received any request from the Government of Persia that they would be ready to supply petrol and petroleum products to India?

Shri Buragohain: We received a request from the Iranian Government sometime in February this year. The main point of that request which was sent to us through our embassy there, was that Government of India should arrange their own tankers, and if they could not arrange their own tankers, they should send sufficient drum sheets for the manufacture of barrels to enable the National Iranian Oil Company to export oil in barrels.